

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH AT MUMBAI,
3rd, 4th & 5th Floor, Jai Centre, 34, P. D'Mello road, Poona Street,
Masjid Bunder(E), Mumbai-9

APPEAL NO: E/1581/2010-DB

Commissioner of Central Excise,
Nashik

... Appellant

versus

Prakash Products

...Respondent

Appearance:

Shri A.B. Kulgod, Assistant Commissioner (AR) for appellant

Shri D. H. Nadkarni, Advocate for respondent

Appeal No. E/1584/2010-DB

Prakash Products

... Appellant

versus

Commissioner of Central Excise,
Nashik

...Respondent

Appearance:

Shri D. H. Nadkarni, Advocate for appellant

Shri A.B. Kulgod, Assistant Commissioner (AR) for respondent

ORDER SHEET

Date of Pronouncement: 28/02/2019

ORDERS

Order pronounced. Both the Appeals are dismissed

(pronounced in open court)